

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3391

ANSWERED ON:13.08.2010

FUND FOR DEVELOPMENT OF FOREST VILLAGES

Mahajan Smt. Sumitra;Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the criteria fixed by the Government for allocating fund to the States for the development of forest villages;
- (b) the details of funds provided to the States for the purpose during the last three years, State-wise thereof, particularly to Gujarat; and;
- (c) the number of villages developed during the last three years, State-wise;
- (d) the details of forest villages located in protected areas under the forest village development scheme, state-wise including Madhya Pradesh alongwith facilities provided therein;
- (e) the details of proposals received by the Union Government for the development of forest villages, State-wise including Gujarat and Madhya Pradesh for each of the last three years and the current year; and
- (e) the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): There are 2,474 forest villages/ habitations in the country, spread over 12 States identified by Ministry of Environment & Forests. On an average Rs. 30.00 lacs per village is provided out of grant under Special Central Assistance to Tribal Sub-Plan. A statement showing State-wise proposals including that of Gujarat received/ approved for forest villages and funds released during the last three years is at Annex.

(d): Ministry does not maintain the details of forest villages in protected areas. Madhya Pradesh submitted a proposal for 28 villages located in the protected area. Since these villages were not forest villages identified by Ministry of Environment and Forests, the proposal was not considered for funding under the programme.

(e) & (f): For the development of forest villages, the State Governments including Gujarat and Madhya Pradesh submit the proposals for infrastructure work relating to basic services and facilities viz. approach roads, healthcare, primary education, minor irrigation, rainwater harvesting, drinking water, sanitation, community hall, activities related to livelihood etc. Projects approved and funds released during last 3 years are at Annex. During the current financial year 2010-11, so far no project has been approved.